

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 2893**  
(TO BE ANSWERED ON THE 27<sup>th</sup> March 2023)

**RECYCLING/DISMANTLING UNITS FOR INOPERATIONAL  
AIRCRAFTS**

2893. DR. L. HANUMANTHAIAH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) number of existing aircraft recycling/ dismantling units in the country, State/ UT wise;
- (b) whether there is an existing policy that regulates and/or mandates appropriate disposal of aircraft scrap, if so, the details thereof and if not, the reasons therefor; and
- (c) whether Government has provided subsidies/ incentives to increase the number of players in the recycling/disposal market of aircraft scrap, if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b) Ministry of Civil Aviation does not maintain the data regarding aircraft recycling/ dismantling units in the country. There is no policy existing on aircraft recycling/ dismantling in the country. However, regulations require that unsalvageable components, parts are disposed in a manner that they cannot be fitted on the aircraft again.

(c) No Sir.

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